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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/658/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI
PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A. ABDOL RAHMAN.
(Counsel for Respondent)

[Signature]
13/12/17

2. Preethi S. Dasu
for Rajagopal & Raghunathan
Advocates

Counsel for Peti

[Signature]

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the matter is likely to be settled and prayed for time to file a joint memo specifying the schedule of payments as per the terms of agreement. Time is enlarged at request. Put up on 20.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)